

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION
LOK SABHA
STARRED QUESTION NO.69 (9th Position)
TO BE ANSWERED ON 07.02.2019

Sanitation Scheme

***69. SHRIMATI SUPRIYA SULE:**
SHRI SATAV RAJEEV:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

(a) the total amount of grant provided to Below Poverty Line (BPL) and Above Poverty Line (APL) families under sanitation scheme in rural areas during each of the last three years and the current year, separately, State/UT-wise;

(b) the rate of per BPL and APL family assistance provided during the above period;

(c) whether the rate of assistance per family has ever been reduced by the Government, if so, the details thereof and the steps taken by the Government to increase the assistance provided under the scheme;

(d) whether any financial assistance has been received from private companies and PSUs under the Corporate Social Responsibility activities in the sanitation sector in rural areas being run by the Government and if so, the details thereof; and

(e) whether the Government is contemplating to invite Public Private Partnership (PPP) in the sanitation sector and also in supply of drinking water in rural areas, if so, the details thereof and if not, the reasons therefor?

ANSWER
MINISTER FOR DRINKING WATER AND SANITATION
(SUSHREE UMA BHARATI)

(a) to (e) A Statement is laid on the Table of the House.

Statement referred to in the reply to Lok Sabha Starred Question No.69 due for reply on 07.02.2019.

(a) & (b) Under Swachh Bharat Mission (Gramin) [SBM(G)], financial incentive of Rs.12,000 [in the ratio of 60:40 between the Centre and States (90:10 in case of North-Eastern and special category States)] is provided for the construction of Individual Household Latrine (IHHL) to all Below Poverty Line (BPL) households and identified Above Poverty Line (APL) households (i.e. all SCs/STs, small and marginal farmers, landless labourers with homestead, physically handicapped and women-headed households) in rural areas. As per the data reported by the States/UTs on the Integrated Management Information System of SBM(G), a total amount of Rs.69782.75 crore has been provided to the BPL and APL beneficiaries for constructions of IHHLs during the last three years and the current year (up to 05.02.2019). Year-wise and State-wise details are given at **Annexure-1**.

(c) No, Madam.

(d) and (e) SBM(G) guidelines have provisions to facilitate the utilization of Corporate Social Responsibility (CSR) funds in rural sanitation activities. States/concerned Districts can use these guidelines as a base to develop their own procedure to attract/receive and utilize CSR funds. Several rounds of meeting were held with various corporate groups, both in public and private sector, to harness their skills and resources in implementing SBM at Central level. Further, a Swachh Bharat Kosh (SBK) has been established under the Ministry of Finance to channelize corporate and individual contributions for SBM. These contributions are covered under Corporate Social Responsibility (CSR) under the Companies Act. Rs.638.25 crore have been released under SBK.

Annexure-1

Statement referred in part (a) of the reply to Lok Sabha Starred Question No.69 due for reply on 07-02-2019

Year-wise and State/UT-wise amounts provided to BPL and APL beneficiaries for constructions of IHHLs during the last three years and the current year (Rs. in Crore)				
State/UT	2015-16	2016-17	2017-18	2018-19 (up to 05.02.19)
A & N Islands	0.00	0.20	5.71	11.66
Andhra Pradesh	420.59	827.32	2199.27	519.71
Arunachal Pradesh	22.56	80.54	79.49	5.37
Assam	543.47	623.80	759.46	841.36
Bihar	419.04	246.62	234.54	3304.11
Chandigarh	0.00	0.00	0.00	0.00
Chhattisgarh	334.52	630.49	831.84	370.93
D & N Haveli	0.00	0.00	0.00	20.74
Daman & Diu	0.00	0.00	0.00	2.17
Goa	6.44	0.00	7.70	20.20
Gujarat	747.23	1021.71	632.16	119.80
Haryana	73.92	10.71	1.28	0.75
Himachal Pradesh	68.20	77.05	0.15	0.31
Jammu & Kashmir	73.18	57.39	169.62	193.04
Jharkhand	337.24	682.54	900.44	687.39
Karnataka	587.55	712.23	1366.42	908.28
Kerala	12.74	224.00	1.22	0.02
Lakshadweep	0.00	0.00	0.00	0.00
Madhya Pradesh	1051.90	1842.35	1219.86	1285.93
Maharashtra	829.65	1007.29	1324.37	944.72
Manipur	58.98	5.04	4.95	32.62
Meghalaya	47.33	41.08	83.24	17.94
Mizoram	6.60	3.46	28.93	0.85
Nagaland	27.14	45.65	2.96	61.27
Odisha	1584.48	1434.73	741.79	1353.59
Puducherry	0.00	2.65	0.99	33.27
Punjab	91.17	145.29	77.76	50.12
Rajasthan	1615.29	1760.50	1385.41	475.60
Sikkim	4.45	0.00	0.00	0.00
Tamil Nadu	729.11	862.21	1263.08	328.28
Telangana	207.36	280.00	421.03	628.82
Tripura	56.27	20.60	15.22	107.00
Uttar Pradesh	742.85	1855.16	4365.74	10178.30
Uttarakhand	76.27	161.01	175.60	46.54
West Bengal	1224.99	1339.52	669.76	260.41
Total	12,000.53	16,001.15	18,969.98	22,811.09

